NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON ___07.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 106/15

PETITION NUMBER

TP 137/17

NAME OF THE PETITIONER (S) :

VECTRA IT SOLUTIONS PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

None appeared for the petitioner company. Fresh notice to Petitioner Company.

Registry to issue fresh notice to the Petitioner Company.

Posted to 08.03.2017.

MEMBER (J)

MEMBER (T)